

**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF MANIPUR  
AT IMPHAL**

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**NOTIFICATION**

Dated, the 21<sup>st</sup> August, 2018

No.HCM/LSC-4-2016/Estt./ In continuation of earlier notification No.1/HCM/LSC-4-2016/Estt./10459-71 dated 22.4.2018, it is hereby notified that the last date for submission of application form for empanelment as panel lawyers of the High Court Legal Services Committee (HCLSC) has been extended till Thursday, the 30<sup>th</sup> August, 2018 and the following information are hereby given.

**No. of Panel lawyers:** 10.

**Eligibility:** Minimum 3 years experience at the Bar.

**Last date of submission of application:** 30<sup>th</sup> August, 2018.

**Selection Procedure:** Selection will be made by the Chairman, HCLSC in consultation with a Selection Committee.

The applications are to be submitted in the format below with the following documents enclosed along with. Details along with the mode of submission of the application form are available in the High Court of Manipur website: <http://www.hcmimphal.nic.in>

- (i) 2 passport size photos, with one of them pasted on the application.
- (ii) Copy of enrolment certificate issued by the State Bar Council (self-attested).
- (iii) Copy of LL.B. Mark sheet and any certificate showing date of birth.

Applicants who have already applied need not apply afresh. However, they may submit additional list of cases in the prescribed format.

Sd/-  
(Yumkham Rother)  
Secretary  
High Court Legal Services Committee

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Endt. No. HCM/LSC-4-2016/Estt./ 18876-88  
Copy to:-

Dated, the 21<sup>st</sup> August, 2018

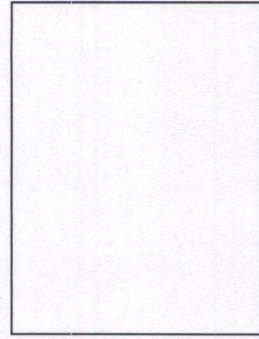
1. The Ld. Advocate General, Manipur
2. The Ld. Sr. Govt. Advocate (H/C).
3. The Registrar (Judl.), High Court of Manipur.
4. The Member Secretary, MASLSA.
5. The President, High Court Bar Association of Manipur.
6. The President, All Manipur Bar Association of Manipur. } for kind information
7. The Principle Secretary to the Hon'ble Chief Justice.
8. The P.S. to the Hon'ble Justice N. Kotiswar Singh.
9. The P.S. to the Hon'ble Chairperson, HCLSC.
10. The P.S. to the Registrar General, High Court of Manipur.
11. The System Analyst, High Court of Manipur  
-for uploading the same to the official website.
12. Notice Board.
13. The Guard File.

  
Secretary  
High Court Legal Services Committee

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To

The Secretary,  
High Court Legal Services Committee  
e-mail : hclscman@gmail.com  
High Court of Manipur



Paste a recent passport sized photograph

1. Name:Shri/Smt/Miss: .....

2. Full Address: .....  
.....

Phone No. (compulsory) : .....

Email ID (compulsory): .....

3. Gender: (Male/Female): .....

4. Name of (Father/Mother):.....

5. Year of Enrollment as .....  
Advocate:

6. If practicing under a senior colleague, name of the said advocate:  
.....  
.....

7. Nature of cases conducted so far: (Civil/Criminal/Revenue): .....

8. Name of the Courts in which the above cases are conducted: .....  
.....  
.....

9. The type of cases which the applicant may prefer to be entrusted with:  
.....  
.....



Sl. No.	Cause Title	Case No.	If disposed, the date	Nature of participation (e.g. assisted senior, argued, drafted petition, etc.)

\* *Indicate only the main cases without interlocutory applications.*  
 \* *Annex extra sheets if needed.*

Signature of the applicant